

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH

Contempt Petition No. 17/90

In

O.A. 361/90

G.K. Nagchandi

Petitioner

versus

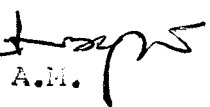
D.R.P.K. Nandi and another

Opposite parties.

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. A.B. Gorthi, Adm. Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

This is an application for contempt. We have disposed of O.A. No. 361/90. It cannot be said that there is flouting of the order of this Tribunal. No contempt is made out, more so we have also directed the representation to be considered. Contempt petition is dismissed and notices discharged.


A.M.


V.C.

Lucknow: Dated 16.4.92.

Shakeel/